

# LOK SABHA DEBATES

## LOK SABHA

Wednesday, March 25, 1981/Chaitra 4,  
1903 (Saka)

*The Lok Sabha met at Eleven of  
the Clock*

[MR. SPEAKER in the Chair]

### WELCOME TO PARLIAMENTARY DELEGATION FROM GHANA

MR. SPEAKER: Hon. Members, at the outset, I have to make an announcement.

On my own and on behalf of the Hon. Members of the House, I have great pleasure in welcoming His Excellency Mr. E. D. Mahami, First Deputy Speaker of Ghana Parliament and the Hon'ble Members of the Ghanaian Parliamentary Delegation who are on a visit to India as our honoured guests. The other Hon'ble Members of the Delegation are:—

1. Miss Monica Atenka, M.P.
2. Mr. P. O. Anala, M.P.
3. Mr. K. Akoto M.P.
4. Mr. E. A. Anti, M.P.
5. Mr. T. Broni, M.P.
6. Mr. C. Amnkwah, M.P.
7. Dr. A. K. Ankamah, M.P.
8. Mr. F. E. Eshun, M.P.
9. Mr. G. S. Mahamudu, M.P.

The delegation arrived here on 23rd March evening and will be in India till 5 April, 1981. They are now seated in the Special Box. We

wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the Parliament, Government and the friendly people of Ghana.

### ORAL ANSWERS TO QUESTIONS

#### Purchase of raw films by Tamil Nadu from Hindustan Photo Films

\*516. SHRI N. DENNIS: Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) the total quantity of raw films purchased by the Tamil Nadu Government from the Hindustan Photo Films during the last five calendar years;

(b) the amount for which the purchases were made;

(c) the rate at which the purchases were made;

(d) the purposes for which the films were purchased; and

(e) the steps taken by the Central Government to see that the purchased films are put to proper uses?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (e). A statement is laid on the Table of the House.

#### Statement

(a) to (c). The sale of raw films by Hindustan Photo Films Manufacturing Company Ltd. (HPF) directly to the consumers started from

October, 1977 as prior to that HPF were selling their products to the distributors. The total quantity of raw films purchased, the amount involved and the rate at which these purchases were made from 1st October, 1977 to 31st December, 1980 is indicated in the Statement annexed.

(d) The Government of Tamil Nadu have informed that these pur-

chases were made by the film & TV Institute of Tamil Nadu for students' practical work and by the Tamil Nadu Films Division for production of Newsreels and Documentary Films.

(e) As the distribution and sale of raw films is not statutorily controlled and as these purchases were made by the institutions of State Government, the question of Central Government taking steps to supervise their utilisation does not arise.

## STATEMENT

The quantity of raw films purchased by the Film & TV Institute of Tamil Nadu and the Tamil Nadu Film Division from 1-10-1977 to 31-12-1980 and the amount involved.

(in liner metres and value in rupees)

Product	1977		1978		1979		1980	
	OCT. LM	DEC. Value	JAN. LM	DEC. Value	JAN. LM	DEC. Value	JAN. LM	DEC. Value
35 mm Cine Positive (Black & White)	118,426	115,238	620,399	626,102	614,872	649,923	538,121	685,867
16 mm Cine Positive (Black & White)	22,170	13,762	83,968	68,695	127,432	90,821	108,252	88,763
35 mm Cine Sound Negative	2,480	2,724	47,020	53,280	50,782	60,148	24,595	34,977
35 mm Cine Positive 07 (Colour)	..	..	11,824	23,260	77,791	153,042	10,756	22,938
35 mm Cine Positive G 9 (Colour)	..	..	3926	8,883	..	..	4526	15,132
Miscellaneous (White Leader film)	..	..	1214	1,076	10422	6,564	4835	3,694
(Blue Leader film)	600	532	..	..	..	..	..	..

Rates at which the purchases were made (rate per linear meter with taxes)

Product	as on				( in rupees )	
	1-10-77	12-3-78	9-1-79	10-12-79	From 1-7-80 till date	From 1-7-80 till date
35 mm Cine Positive (Black & White)	0.97311	1.01262	1.0467	1.27403	1.27557	1.27557
16 mm Cine Positive (Black & White)	0.62078	0.64895	0.67170	0.81944	0.82055	0.82055
35 mm Cine Sound Negative.	1.09875	1.13763	1.17173	1.42177	1.422885	1.422885
35 mm Cine Positive 07 (Colour)	..	1.96727	1.96727	2.16052	3.014	3.014
35 mm Cine Positive G9 (Colour)	..	1.27918	1.27918	2.49006	3.343585	3.343585
Miscellaneous (White Leader film)	0.41733	0.44187	0.44187	0.54007	0.54007	0.54007
Blue Leader film)	0.88646	0.88646	0.89670	0.89670	0.89670	0.89670

**SHRI N. DENNIS:** By virtue of its greater influence and advantage, the State Government is purchasing raw films over and above the required quantity in the name of its Films Division and TV Institute. The applicants of the private sector fail to get the required quantity and so they are aggrieved and there are complaints and allegations. May I know whether the Government would examine this position and take early steps for fair and equitable supply of raw films irrespective of the status of the applicants?

**SHRI CHARANJIT CHANANA:** As far as supply of raw film and other varieties of films is concerned, number one is, there is no scarcity at all; number two is, the film for documentaries is issued through permits issued by the National Films Development Corporation; the Hindustan Photo Films only sell the film; they do not control the use or misuse of it at all. The regulation of the film distribution is done by the Tamil Nadu Government. The hon. Member's question should be directed to the State Government.

**SHRI N. DENNIS:** May I know whether the Government have examined the matter by comparing the quantity of raw films purchased by the Government of Tamil Nadu with that purchased by the neighbouring States and private parties, and if so, whether the Government have found any disparity in the supply? May I also know whether the Government would introduce a quota system in the matter of allotment of raw films?

**SHRI CHARANJIT CHANANA:** A comparative statement like that inter-State and inter-sector has not been made. But it can always be made. It was not considered essential because there is no shortage of supply at all. The stocks of the Hindustan Photo Films are so much that we are now resorting to inventory management there.

**SHRI A. NEELALOHITHADASAN NADAR:** May I know whether

the Government of India have received any complaint regarding purchase of films by the Tamil Nadu Government and if so, what are the details of the complaint and what action the Government of India have taken on the complaint, and if any irregularity has been found, whether the Government of India is able to do anything in this respect?

**SHRI CHARANJIT CHANANA:** The Government of India has not received any complaint as such except the question raised by the hon. Member.

मुर्गी पालन, मधुमक्खी पालन, पशु पालन  
आदि पर श्रम कानूनों का लागू किया  
जाना

\*517. श्री जैनुल बशर: क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मुर्गी पालन, कृषि, मत्स्य पालन, मधुमक्खी पालन, रेशम के कीड़ों का पालन तथा पशु पालन में लगे कर्मचारियों पर श्रम कानून लागू किये गये हैं;

(ख) तत्संबंधी ब्यौरा क्या है;

(ग) यदि नहीं, तो क्या सरकार का विचार उनके हितों की रक्षा करने के लिए कोई कानून बनाने का है; और

(घ) यदि हां, तो कब तक?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b). While the Equal Remuneration Act applies to employments in all these activities, the Minimum Wages Act applies to raising of live-stock, poultry, farming and bee-keeping; the Payment of Bonus Act to such of these activities which are establishments under the Act which employ 20 or more persons, or 10 or more persons, if so notified by the appropriate Government; and the Workmen's Compensation Act has